

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE- 560 038.

Dated: 19 OCT 1994

APPLICATION NO: 925 of 1994

APPLICANTS:- Mr. Austin Thomas Fernandes,  
V/S.

RESPONDENTS:- UOI, Secretary, M/o Railways, New Delhi & Others

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1. Sri M. S. Arandaramu,  
Advocate, No. 27, 1st Main,  
1st floor, Chandrashekhar Complex,  
Gandhinagar, Bangalore-9.
2. Sri. A. N. Venugopala Gowda,  
Advocate, No. 8/2 upstairs,  
R.V. Road, Bangalore-4

Subject:- Forwarding of copies of the Order passed by the  
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/  
~~STAY ORDER/INTERIM ORDER~~ passed by this Tribunal in the above  
mentioned application(s) on 07-10-94

Issued on

19/10/94

for DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

In the Central Administrative Tribunal  
Bangalore Bench  
Bangalore

Sh. Austin Thomas Fernandes Vs. UOI, Secy. M/o. Railways, N. Delhi & ors

Application No. 925 of 1994

ORDER SHEET (contd)

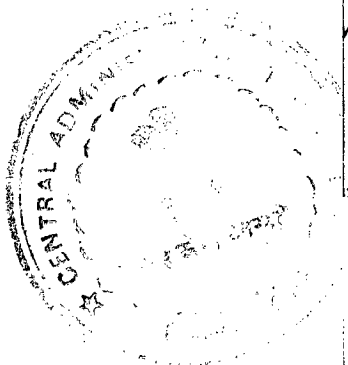
Date	Office Notes	Orders of Tribunal
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(PKS)VC/(TVR)M(A)

OCTOBER 7, 1994.

This application is treated as being listed for to-day although it stood posted to 3-11-1994.

The applicant has since filed a memo seeking leave to withdraw this application with liberty to renew the same, if need be, at a later stage. The memo is read and recorded. In terms of the same, this application stands dismissed as withdrawn with liberty to the applicant to renew the same at a later stage if it becomes necessary. All the contentions raised herein are left open.



MEMBER(A)

VICE-CHAIRMAN

TRUE COPY

Section Officer  
Central Administrative Tribunal  
Bangalore Bench  
Bangalore